

2025
HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2025–R(R&M)

Dated 13th day of March, 2025

In furtherance of the notice dated 13.11.2024 of the Appellate Side with regard to promotional examination for the post of **Deputy Registrar (Court)** on the *Technical Branch, Appellate Side Establishment* and in view of the Written Test (Phase-I) held on 22.11.2024 in the process of said examination to fill up **01** (one) vacancy in terms of the resolution of the Hon'ble Recruitment & Promotion (High Court) Committee in its meeting dated 19.08.2024, the following result of written test (Phase-I) of the candidates belongs to the cadre/post of Assistant Registrar (Court), who appeared in the said written test, is being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Sri Amal Kanti Boral (SC) <i>Assistant Registrar (Court)</i>	9 ½	-
2.	Sri Amitava Roy <i>Assistant Registrar (Court)</i>	21	Q
3.	Sri Alok Seth <i>Assistant Registrar (Court)</i>	18	Q
4.	Sri Biplab Das <i>Assistant Registrar (Court)</i>	19	Q
5.	Sri Biswapati Ghosh <i>Assistant Registrar (Court)</i>	18	Q

N.B.: 'Q' denotes qualified for viva-voce

The 13th March, 2025

By Order

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta